

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-156
ANSWERED ON- 02/02/2024

SCHOLARSHIP FOR CHILDREN OF HANDLOOM WEAVERS

156. SMT. KANTA KARDAM:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that the approval rate of scholarship applications for children of handloom weavers is low;
- (b) if so, the reasons for such low rate of sanction of scholarship and its disbursement;
- (c) whether Government has notified any office to facilitate submission of scholarship applications of the children of handloom weavers; and
- (d) if so, the details thereof and if not, whether Government proposes to notify any agency for this?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (d): Ministry of Textiles, Government of India is sanctioning the scholarship applications promptly on receipt of proposals towards providing Scholarship upto Rs.2 lakh per annum per child to handloom weavers/workers' children (upto 2 children) for study in Diploma/Under Graduate/Post Graduate courses of recognized Textiles Institutions under National Handloom Development Programme since October 2021. So far, 64 scholarship applications of handloom weavers/workers' children have been sanctioned across the country.

Weavers' Service Centres (WSCs) i.e. field offices/sub-ordinate offices under the administrative control of the office of Development Commissioner for Handlooms, Ministry of Textiles are implementing agencies to facilitate submission of scholarship applications of the children of handloom weavers/workers.
